

SPECIAL BENCH
COURT - II

P-113

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1582(KB)2019
IA(I.B.C)/1118(KB)2020, IA(I.B.C)/1320(KB)2020,
IA(I.B.C)/816(KB)2020, IA(I.B.C)/351(KB)2020,
IA(I.B.C)/491(KB)2020, IA(I.B.C)/1040(KB)2020,
IA(I.B.C)/1087(KB)2020, IA(I.B.C)/751(KB)2020,
IA(I.B.C)/855(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	PM COLD STORAGE PRIVATE LIMITED VS GOOKSHEER FARM FRESH PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Sumit Biswas, Adv.] For the Resolution Professional

Mr. Rahul Parasrampur, Adv.] For the Resolution Professional Ms. Brinda

ORDER

1. Learned Counsel for the parties present.
2. List this matter before regular Bench on **16.05.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**